

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1774
(TO BE ANSWERED ON 27.07.2016)

CASES REGISTERED BY CBI

1774. SHRI SUSHIL KUMAR SINGH:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Central Bureau of Investigation has recently arrested some senior officers and staff in several Government offices who indulged in corruption and if so, the details thereof;
- (b) the total number of cases registered and disposed by the CBI, State/Union Territory-wise during the last three years and the current year as on date; and
- (c) the steps being taken by the Government for speedy disposal of current and pending cases of CBI and upgradation of CBI organization in the country?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a): CBI has arrested 34 Gazetted Officers, 45 Non-Gazetted Officers of various Government Offices and others in 112 corruption cases during the period from 01.01.2016 to 15.07.2016. Details are at Annexure--A

(b): CBI has registered 3970 cases and disposed of 3586 cases from investigation during the last 3 years and current year as on 30.06.2016. Year wise details of last 3 years and current year is as under:-

Year	Number of cases registered	Number of cases disposed of from investigation
2013	1131	1070
2014	1174	1094
2015	1135	1029
2016(up to 30.06.2016)	530	393
Total	3970	3586

State-wise data is not maintained by CBI centrally.

(c): Steps taken by the Central Government are as under:

- (i) Central Government as well as CBI takes various steps to fill up vacant posts expeditiously.
- (ii) 92 Additional Special CBI Courts has been set up and 87 out of them have become operational in different States of India for speedy disposal of the cases.

(iii) CBI imparts training to its officers / employees in order to enhance their skills at its training centers. Recently a scheme namely Advanced Certified Course for CBI officers has been started to enhance their investigation skills, forensic data collection, collection of evidence, skills etc by providing them training from National Law School of India University (NLSIU) Bangalore and Indian Institute of Management (IIM), Bangalore.

For up gradation of CBI which inter-alia include modernization, improvement in training, infrastructure, housing & improved condition of work, a plan outlay of Rs. 309.52 crore has been allocated for implementation of various schemes viz Modernization of training Centres in CBI, CBI e-governance, Comprehensive modernization of CBI branches / offices, Construction of CBI office building at Bandra Kurla Complex, Mumbai and comprehensive modernization and purchase of land / construction office / Residence building for CBI etc. over 12th Five Year Plan period.

ANNEXURE-‘A’

Details of Senior Officers and staff arrested in several Government offices indulged in Corruption (P.C. Act cases) from 1.1.2016 to 15.07.2016

No. of cases	Central Govt.			PSUs			Banks			Private Persons
	Senior. Officers (Joint Secretary & above)	Gazetted Officers	Non Gazetted Officers	Senior Executives	Middle	Junior Staff	Senior Executives	Middle	Junior Staff	
112	2	32	45	2	8	11	-	13	-	41

